

**NATIONAL COMPANY LAW TRIBUNAL,  
SPECIAL BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03.12.2020 at 2.30 P.M  
THROUGH VIDEO CONFERENCING

-----  
**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**  
-----

**APPLICATION NUMBER** : CA/383/2020  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : Propel Holdings LLP  
**NAME OF THE RESPONDENT(S)** : Roc, Chennai  
**UNDER SECTION** : 252 of CA 2013  
-----

**ORDER**

Mr. K.M.Anand, Advocate for the Applicant is present through Video Conferencing Platform.

Counsel for the Petitioner is permitted to file supporting documents to satisfy this Tribunal that the Company was active at the time of struck off and the Company has commenced the business for which purpose it was incorporated.

List this matter on **11.01.2021**.

**-sd-**  
**(ANIL KUMAR B)**  
**MEMBER (TECHNICAL)**

**-sd-**  
**(R. SUCHARITHA)**  
**MEMBER (JUDICIAL)**